

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 131(ND)15
C. A. NO.

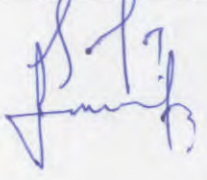
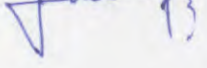
CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

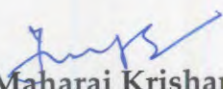
NAME OF THE COMPANY: Saleem Sofi & Anr. V/s M/s Soffis India Collection Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SALIM SOFI	SHAREHOLDER	PETITIONER	
2.)	ASHOK MATHUR	ADVOCATE	PETITIONER	

ORDER

Learned counsel for the petitioner is present. None for the respondents. List on 16.11.2016 for the appearance of the respondents.


(Maharaj Krishan Hanjura)
Member (Judicial)